## CENTRAL ADMINISTRATIVE, TRIBUNAL, JABALPUR BENCH, JABALPUR

## Original Application No. 7 of 2001

Jabalpur, this the 6th day of April, 2004
Hon'ble Mr. M.P. Singh, Vice Chairman

- Tulsidas, S/o Gopal, aged about years Ex-Gangaman under PWI Maihar, R/o Gram - Itwa, Post - Itava. Tah. - Maihar, Distt. - Satna(MP)
- Vishwanath, S/o Shyam Sunder, aged about years Ex. Gangman, under IOW Katni, ( R/o Gram - Bharoli, Post - Itahara, Tah. Maihar, Distt. Satna(M.P.)

**APPLICANTS** 

(By Advocate - Shri S.K. Mishra on behalf of Shri H.R. Bharti)

## VERSUS

- Union of India, through Secretary (Estt.) Ministry of Railway, Railway Board, New Delhil
- 2. General Manager, Central Railway, Mumbai(CST)
- Divisional Railway Manager, Central Railway, Jabalpur(M.P.)

RESPONDENT:

(By Advocate - KuriAnjali Banerjee)

## ORDER (ORAL)

The learned counsel for the applicant seeks permission to withdraw this OA. The learned counsel for the respondents does not have any objection to dismiss this OA as withdrawn. Accordingly, with the consent of the parties, the OA is dismissed as withdrawn. No costs.

(M.P. Singh) Vice Chairman

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